

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2952
ANSWERED ON 04.01.2018

CRITERIA FOR PMKSY

2952. SHRI N.K. PREMACHANDRAN

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the funds allocated under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) during the last two years, State-wise;
- (b) the details of the projects submitted by the State Government of Kerala to the Union Government during the said period for the allocation of funds;
- (c) whether the Union Government has initiated action thereon, and if so, the details thereof;
- (d) whether the Government proposes to change the criteria for PMKSY considering the requirement of each State and if so, the details thereof; and
- (e) whether the Union Government has received any request from the State Government of Kerala for certain exemptions under the criteria of PMKSY and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) State-wise details of funds released under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) by concerned Ministries, during 2015-16 are at **Annexure-I**.

Further, during 2016-17, Ninety nine (99) ongoing Major/Medium irrigation projects (including 2 projects of Kerala) have been identified in consultation with the States for completion in phases up to December, 2019 under PMKSY including their Command Area Development (CAD) works. For completion of these projects in a mission mode, funding mechanism through NABARD has been approved by the Government for both central and state share. The Government of Kerala has not submitted any proposal for release of central assistance (CA) for these two projects during 2016-17.

State-wise details of funds released under PMKSY during 2016-17 are at **Annexure-II**.

(d) & (e) No such request has been received from the Government of Kerala. Further, there is no proposal to change the criteria of PMKSY at present.

Annexure as mentioned in the parts (a) to (c) of the Lok Sabha UnStarred Question No. 2952 regarding criteria for PMKSY due for reply on 04.01.2018**Funds released under PMKSY during 2015-16**

(Rs. in Crore)

States	MoWR,RD&GR	MoRD (DoLR)	MoA&FW	Total
Andhra Pradesh	0	86.73	206.47	293.2
Arunachal Pradesh	45.53	18.0	2.60	66.13
Assam	271.65	45.0	5.03	321.68
Bihar	55.62	5.00	28.60	89.22
Chhattisgarh	32.77	20.0	20.30	73.07
Goa	0		0.30	0.3
Gujarat	482.72	100.00	213.05	795.77
Haryana	77.39	6.91	34.97	119.27
HP	1.67	20.00	7.60	29.27
J&K	146.01		4.87	150.88
Jharkhand	281.62	20.0	14.97	316.59
Karnataka	269.25	125.00	213.12	607.37
Kerala	1.93	20.0	8.53	30.46
Madhya Pradesh	292.51	150.0	161.74	604.25
Maharashtra	312.59	250.00	107.26	669.85
Manipur	210.30	9.0	2.76	222.06
Meghalaya	72.99	18.0	1.43	92.42
Mizoram	1.98	8.87	3.27	14.12
Nagaland	61.45	27.0	2.34	90.79
Odisha	286.50	67.5	28.70	382.7
Punjab	156.97	7.95	43.00	207.92
Rajasthan	194.65	200.00	142.84	537.49
Sikkim	4.34	6.3	4.86	15.5
Tamil Nadu	38.49	75.00	129.78	243.27
Telangana	157.38	70.0	111.32	338.7
Tripura	0	20.89	1.55	22.44
Uttar Pradesh	648.38	75.0	37.51	760.89
Uttarakhand	121.37	25.68	9.60	156.65
West Bengal	7.56	10.0	4.80	22.36
Delhi	0		0.10	0.1
Puducherry	0		2.03	2.03
A&N Islands	0		0.20	0.2
D&N Haveli	0		0.10	0.1
Daman & Diu	0		0.20	0.2
Total	4233.64	1487.83	1556.23	7277.7

Annexure as mentioned in the parts (a) to (c) of the Lok Sabha UnStarred Question No. 2952 regarding criteria for PMKSY due for reply on 04.01.2018**Funds released under PMKSY during 2016-17**

(Rs. in Crore)

States	MoWR,RD&GR	MoRD (DoLR)	MoA&FW	Total
Andhra Pradesh	7.40	120.96	308.69	437.05
Arunachal Pradesh	20.52	23.12	2.0	45.64
Assam	87.86		11.0	98.86
Bihar	12.64	28.26	21.60	62.5
Chhattisgarh	13.29	34.96	44.80	93.05
Goa			0.80	0.8
Gujarat	1643.52	115.04	274.0	2032.56
Haryana		12.82	27.0	39.82
HP	1.13	35.40	8.50	45.03
J&K		25.59	5.40	30.99
Jharkhand	145.75	17.69	30.70	194.14
Karnataka	166.90	145.72	229.0	541.62
Kerala		16.62	0	16.62
Madhya Pradesh	377.94	129.44	121.10	628.48
Maharashtra	395.05	186.95	305.80	887.8
Manipur	147.0	11.29	3.60	161.89
Meghalaya		11.56		11.56
Mizoram		16.06	8.10	24.16
Nagaland	18.50	60.84	4.50	83.84
Odisha	492.93	91.99	39.80	624.72
Punjab	52.42		1.18	53.6
Rajasthan	45.89	199.35	129.0	374.24
Sikkim			5.40	5.4
Tamil Nadu		62.36	143.50	205.86
Telangana	545.45		189.0	734.45
Tripura		27.12		27.12
Uttar Pradesh	135.63	58.38	41.20	235.21
Uttarakhand		16.15	15.0	31.15
West Bengal		24.06	19.90	43.96
others			0.60	0.6
Total	4309.83*	1471.73	1991.17	7772.73

*In addition to above, central assistance of Rs. 2514 cr. was released to Polavaram project of Andhra Pradesh during 2016-17.

Further, NABARD has released 3334 cr. in respect of State Share for 6 states during 2016-17.